

Annexure-9 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021  
Name of the corporate debtor: M/s. Cengres Tiles Limited; Date of commencement of CIRP: 27.04.2022  
NCLT order C. P. (LB) No. 39/AHM/2021 dated 27.04.2022  
List of creditors as on: 21.11.2022

**List of other creditors (Other than financial creditors and operational creditors)**  
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?				
1	EPFO	-	81,670.00	₹ 0.00		₹ 0.00	₹ 0.00	NO	₹ 0.00	₹ 0.00	81,670.00	
2	Shree Balaji Trading Firm	-	11,70,922.00	₹ 0.00		₹ 0.00	₹ 0.00	NO	₹ 0.00	₹ 0.00	11,70,922.00	
3	Ram Krishan Transport Company	-	11,11,748.00	₹ 0.00		₹ 0.00	₹ 0.00	NO	₹ 0.00	₹ 0.00	11,11,748.00	
<b>TOTAL</b>			23,64,340.00	₹ 0.00							23,64,340.00	

Remarks, if any